

**Medical facilities to the employees of State Bank of Bikaner and Jaipur**

† 2336. SHRI SHYAMLAL: Will the Minister of FINANCE be pleased to state:

(a) the district-wise/tehsil-wise/development area-wise and rural area-wise number of branches of State Bank of Bikaner & Jaipur separately in all States and grade-wise medical facilities being provided to its serving officers and employees;

(b) whether it is a fact that private nursing home facility is available to the employees of the said bank in the Jaipur branches only and in the other districts and areas of Rajasthan this facility has not been extended to the employees;

(c) whether this facility would be extended to all other branches;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) : (a) State Bank of Bikaner and Jaipur has furnished data about the number of branches of their bank in the country at different levels as given below:

District Level	:304
Tehsil/Block Level	:171
Village level	:326
Total Branches	:801

Under hospitalization Scheme, Employees of the bank are entitled for 100 per cent reimbursement for their own treatment and 75 per cent for treatment of their dependants. The reimbursement to the employees is made as per the maximum ceiling fixed under the 6th/7th Bipartite Settlements which is also applicable to the officers as given below:

Junior and Middle Management Level Officers	125% of Ceiling prescribed under 6th Bipartite Settlement for Workman employees
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† Original notice of the question was received in Hindi.

Senior Management and Executive Level 150% of Ceiling prescribed under 6th  
Officers Bipartite Settlement for Workman  
employees

(b) to (e) Employees and officers working in all branches of the State Bank of Bikaner & Jaipur or members of their family/dependents can avail the medical facilities of Government. Municipal Committee hospital or any private hospital managed by a Trust or religious institutions or religious mission and situated at airy center.

Certain nursing homes at Jaipur, Bikaner, Jodhpur and Delhi centers have been authorized for the benefit of employees where employees of all centers can avail the medical facilities.

### **Import duties on computer components**

233 7. SHRI RAMACHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that lower import duties 5 per cent to 15 per cent on finished computer peripherals and higher import duty (35 per cent) on computer components have created inverted tariff structure and this killing domestic industry and discouraging even MNCs to set up computer manufacturing plants in India:

(b) if so, the reasons for such inverted tariff structure: and

(c) the fresh steps taken by Government to encourage domestic computer hardware manufacturing industry by reducing import duty on components and increasing it on finished computers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) While finished computers and computer peripherals attract a basic customs duty of 15% *ad Valorem*, most of the parts, components and inputs for the above attract either nil or nominal basic customs duties of 5% or 15% *ad valorem*. Thus, there is no inverted tariff structure.

(b) Does not arise in view of (a) above.

(c) At present there is no proposal to make any changes in the import duty structure on computers and peripherals and their components.